

**Calcutta High Court**  
**In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 22-07-2021 To 22-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	777/2021	GOPAL NAMA DAS	MS. SUMAN SEHANABIS (MANDAL)	12-08-2021	IMPROPER GRIPS CHALLAN. PLEASE PROVIDE THE PAID CHALLAN WITH GRN NO.
2	CRM	780/2021	MANAB ROY	JAYDEEP KANTA BHOWMIK	12-08-2021	REJECTION COPY OF THE ORDER DATE 12-07-2021 IS MISSING
3	CRM	785/2021	TAPAN BARMAN AND ORS	HILLOL SAHA PODDER	20-08-2021	1. NAME OF THE PETITIONER NO. 22 DOES NOT MATCH WITH SIGNATURE IN VAKALATNAMA 2. ID PROOF OF THE DEPONENT IS ILLEGIBLE

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